

28-3-2000 (18)

Applicant by Shri S.V. Marne.
Respondents by Shri V.S. Masurkar.

Shri Marne, Advocate
filed an application seeking
to withdraw the present OA.
as Applicant No. 2 has expired
on 26.2.2000. Applicant No. 1
is permitted to withdraw the
OA. No order as to costs.

JIT
M

S.I. Jain
(S.I. Jain)
M.L.

Order/Judgement despatched
to Applicant/Respondent(s)
on 4/4/2000

Be
10/4